

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2005/8249/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 14^{Sep} ~~August~~, 2023.

Sub:- **Restricted holiday alongwith station leave permission.**

Ref:- Letter No.DJB.I-11/2023/8867 dtd. 13.09.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **availing restricted holiday on 16.09.2023, along with station leave permission, from the evening of 15.09.2023, till the morning of 18.09.2023**, has been granted. The Civil Judge (Sr. Div.) & Assistant Sessions Judge, Bongaigaon, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2005/8250/A dated , 14-09-23

Copy to.

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)